

for expansion of the Central Information Service. However, the Central Information Service Rules provide inter-alia for the inclusion of posts not already included in the Schedules to the Rules, thus giving scope for expansion. Sometimes posts not already included in the Schedule are occasionally added to the Service depending on the need for such inclusion.

**Seniority list of Grade I officers of the Central Information Service**

1182. SHRI JAHARLAL BANERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of officers in the seniority list of Grade I Officers of the Central Information Service at present;

(b) what is the number of officers of the Central Information Service eligible for promotion to the Senior Administrative Grade;

(c) whether it is a fact that the cases of some of these officers who are now eligible for promotion have not been considered; and

(d) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) 74.

(b) 5 for Senior Administrative Grade (Senior Scale). 17 for Senior Administrative Grade (Junior Scale).

(c) No Sir.

(d) Does not arise.

**Gazetted Officers belonging to the Scheduled Castes and Scheduled Tribes in the Ministry of Shipping and Transport**

1183. SHRI SUJAN SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the number of gazetted officers belonging to the Scheduled Castes and Scheduled Tribes in the Ministry of Shipping and Transport is less than the reserved quota fixed in this behalf; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHANDRAM): (a) Yes.

(b) The standing instructions issued by the Ministry of Home Affairs in the matter of the maintenance of special rosters and filling the reserved vacancies by Scheduled Castes and Scheduled Tribes are being duly followed in this Ministry. No reserved vacancy is being dereserved without obtaining the concurrence of the Department of Personnel and Administrative Reforms and the Commissioner for Scheduled Castes and Scheduled Tribes, nor it is allowed to lapse unless it is carried forward for three recruitment years, as required under the rules. Efforts will continue to be made for recruiting as many gazetted officers belonging to Scheduled Castes and Scheduled Tribes as possible in accordance with the prescribed procedure.

**Members of Union Public Service Commission belonging to the Scheduled Castes and Scheduled Tribes**

1184. SHRI PRASENJIT BARMAN: Will the Minister of HOME AFFAIRS be pleased to state the names of the members of the Union Public Service Commission belonging to the Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Shri M. Singaravelu, Member of the Commission, belongs to a Scheduled Castes.

#### Repair of National Highway No. 34

1185. SHRI PRASENJIT BARMAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway No. 34 between Islampur and Krishnanagar in West Bengal requires immediate repairs for normal traffic movement, and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) The stretch from Krishnanagar to Dalkhola (341 Kms) lies on National Highway 34 whereas that from Dalkhola to Islampur (about 59 Kms) lies on National Highway 31. Out of a total length of about 400 Kms between Krishnanagar and Islampur, only about 20 kms. had developed potholes and depressions due to very heavy rains during the last monsoons. Repairs necessary to ensure smooth flow of normal traffic have been carried out. Permanent remedial measures are in hand.

#### Strength of staff in the office of the Development Commissioner (Handloom)

1186. SHRIMATI AZIZA IMAM: Will the Minister of INDUSTRY be pleased to state:

(a) what is the present strength of staff in the office of the Development Commissioner (Handloom) under the Department of Textiles at present in each category;

(b) whether there is any proposal under Government's consideration to

expand the office to cope with the requirements of handloom industry in the country;

(c) if so, what are the details thereof; and

(d) by when the office is likely to be expanded?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The present sanctioned strength of office of Development Commissioner for Handlooms is 83. Category-wise strength is as below:

Group 'A'	8
Group 'B'	13
Group 'C'	62
Group 'D'	1
<b>TOTAL</b>	<b>83</b>

(b) to (d) While no specific proposal is under consideration at present, the need for expansion of this office depends upon expansion of schemes and programme pertaining to the development of Handloom industry in the country as approved by Government from time to time. As and when new schemes/projects are undertaken new posts may have to be created.

#### Handloom weavers in Tamil Nadu and Assam

1187. SHRIMATI AZIZA IMAM: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of handloom weavers in Tamil Nadu and Assam at present as full-time workers and part-time workers, respectively;

(b) what incentives Central Government have given to the handloom weavers in each of the two States;